

Seventeenth Loksabha

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Title: Regarding expediting of 6-laning work of NH-65 from Hyderabad to Vijayawada.-Laid

**SHRI KOMATI REDDY VENKAT REDDY (BHONGIR):** I would like to bring to the kind notice of the Government the need to expedite the 6-laning work of NH-65 from Hyderabad to Vijayawada Section which was to be commenced by April, 2022 and completed by April, 2024. Section 93 of AP Re-organization Act, 2014 and Schedule 13 provides Rapid Rail and Road Connectivity but the same has not materialized which will defeat the very purposes of the assurances provided in the A.P. State Bifurcation Act resulting in stalling of infrastructure development of both the States of Andhra Pradesh and Telangana. To meet the present requirements, 6-laning of this stretch is very much essential to avoid frequent accidents and as Telangana is a landlocked State, it requires improved road network to reach various ports in Andhra Pradesh rapidly. I, therefore, request the Hon'ble Minister of Road Transport and Highways to kindly give necessary instructions immediately to the concerned officials to expedite the 6-laning work of the NH-65 from Hyderabad to Vijayawada Section.

